

[*Translation*]

SHRI MOHD. MAHFOOZ ALI KHAN (Etah) : Mr. Speaker, Sir, Some Afghan nationals had staged a demonstration and they were beaten up mercilessly. What is this barbarism ?

[*English*]

MR. SPEAKER : Nothing doing. There is no point of order.

[*Translation*]

SHRI MOHD. MAHFOOZ ALI KHAN : They have been beaten up mercilessly. Is it the way to treat them ?

[*English*]

(*Interruptions*)

SHRI SYED SHAHABUDDIN (Kishanganj) : Here it is a question of police brutality.

KUMARI MAMATA BANERJEE (Jadavpur) : It is a matter of concern. Our senior Cabinet Minister, Mr. Asoke Sen has been harassed by the security people in Dum-Dum Airport. Sir, not only Mr. Asoke Sen, but so many people are going to be harassed...

(*Interruptions*)

MR. SPEAKER : Madam, I think, the Government can take care of it.

KUMARI MAMATA BANERJEE : Sir, we are ready to co-operate with the security people, but in the name of security...

(*Interruptions*)

MR. SPEAKER : Madam, I think, the Government is quite capable of taking care of the respect and authority of the Ministers, and they should do it accordingly.

KUMARI MAMATA BANERJEE : The Minister must make a statement in the House. It is a very serious matter.

SHRI SHANTARAM NAIK : (Panaji) : We convey our warm greetings and welcome

to General Secretary Mikhail Gorbachev who is visiting us in the Central Hall today.

SHRI C.K. KUPPUSWAMY (Coimbatore) : In Tamil Nadu more than 185 deaths have occurred due to brain fever, since proper medicine is not available. The Centre should take immediate action.

MR. SPEAKER : You come to me and tell me.

(*Interruptions*)

MR. SPEAKER : You come to me and let me know.

SHRI SURESH KURUP (Kottayam) : I have given a notice regarding the circular circulated by the Central School Authority.

MR. SPEAKER : I am looking into it.

SHRI INDRAJIT GUPTA (Basirhat) : Have you agreed to admit a Calling Attention on this question of the Bank loans to Reliance Company ?

MR. SPEAKER : We have already discussed that, Sir.

SHRI S. JAIPAL REDDY : We have not discussed it.

(*Interruptions*)

SHRI INDRAJIT GUPTA : It has not been discussed.

(*Interruptions*)

12.04 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Notification under Betwa River Board Act and a statement *re* : delay in its laying, Annual Report and Statement *re* : Review on National Institute of Hydrology Roorkee, for 1985-86 and Annual Report etc. of Central Board of Irrigation and Power, New Delhi for 1985-86

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table :

- (1) A copy of the Betwa River Board (Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 540 in Gazette of India dated the 19th July, 1986 under section 24 of the Betwa River Board Act, 1976.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at (1) above.
[Placed in Library. See No. LT-3309/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 1985-86 along with Audited Accounts.
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Hydrology, Roorkee, for the year 1985-86.
[Placed in Library. See No. LT-3310/86]
- (4) A copy of the Annual Report (Hindi and English versions) of the Central Board of Irrigation and Power, New Delhi, for the year 1985-86 along with Audited Accounts.
[Placed in Library. See No. LT-3311/86]

Notifications under article 309 of the Constitution and under Mayer Port Trust Act

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table :

- (1) A copy of the Ministry of Transport, Department of Surface Transport (Transport Wing) Research Officer (Wage Revision) Recruitment Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1003 in

Gazette of India dated the 15th November, 1986 issued under proviso to article 309 of the Constitution.

[Placed in Library. See No. LT-3312/86]

- (2) A copy of Notification No. G.S.R. 1173 (E) (Hindi and English versions) published in Gazette of India dated the 31st October, 1986 approving the Kandla Port Employees (Allotment of Residence) (Amendment) Regulations, 1986 under sub-section (4) of section 124 of the Major Port Trust Act, 1963.
[Placed in Library. See No. LT-3313/86]

Annual Report etc. of and Review on Maulana Azad College of Technology, Bhopal, for 1985-86, Regional Engineering College, Warangal for 1985-86, Rashtriya Sanskrit Sansthan, New Delhi, for 1984-85, etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1985-86.
(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology Bhopal; for year 1985-86.
[Placed in Library. See No. LT-3314/86]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Warangal, for the year 1985-86.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Regional

Engineering College, Warangal, for the year 1985-85 together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Warangal.
[Placed in Library. See No. LT-3315/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1984-85 together with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1984-85.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
[Placed in Library. See No. LT-3316/86.]

Review on and Annual Report etc. of Indian Medicines Pharmaceutical Corporation Ltd., for 1985-86, Indian Council of Medical Research, for 1985-86 and Indian Nursing Council, New Delhi for 1985-86

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table :

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act 1956 :

(i) Review by the Government on the working of the Indian Medicines Pharmaceutical Corporation Limited for the year 1985-86.

(ii) Annual Report of the Indian Medicines Pharmaceutical Corporation Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library. See No. LT-3317/86]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1985-86.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Medical Research, New Delhi, for the year 1985-86.
[Placed in Library. See No. LT-3318/86]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 1985-86 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Nursing Council, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-3319/86]